

**PARLIAMENT OF INDIA
LOK SABHA SECRETARIAT**

NEW DELHI



PRESS COMMUNIQUE

**JOINT COMMITTEE ON THE WAQF (AMENDMENT) BILL, 2024 INVITES
SUGGESTIONS ON 'THE WAQF (AMENDMENT) BILL, 2024'**

The Waqf (Amendment) Bill, 2024, as introduced in Lok Sabha has been referred to the Joint Committee of Parliament for examination and report. Considering the wider implications of the proposed Bill, the Committee under the **Chairpersonship of Shri Jagdambika Pal, M.P.** have decided to invite memoranda containing views/suggestions from the public in general and NGOs/experts/stakeholders and institutions in particular.

2. Those desirous of submitting written memoranda/suggestions to the Committee may send two copies thereof either in English or in Hindi to **JOINT SECRETARY(JM), LOK SABHA SECRETARIAT, ROOM No.440, PARLIAMENT HOUSE ANNEXE, NEW DELHI- 110001**, TEL.No(s) 23034440/23035284, FAX NUMBER: 23017709 and mail the same to jpcwaqf-lss@sansad.nic.in within 15 days from the date of publication of this advertisement. Text of 'The Waqf (Amendment) Bill, 2024' is available on the Lok Sabha website (link for English version- <https://sansad.in/lsg/legislation/bills> and link for Hindi version- <https://sansad.in/lsg/hi/legislation/bills> (**Bill No. 109**))

3. The memoranda/suggestions submitted to the Committee would form part of the records of the Committee and would be treated as '**confidential**' and enjoy privileges of the Committee.

4. Those who are desirous of appearing before the Committee, besides submitting memoranda, are requested to specifically indicate so. However, the Committee's decision in this regard shall be final.

New Delhi;

Dated: 29 August, 2024